



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-4259329

सन्दर्भ संख्या : 1001/NGT-67/23

दिनांक : 07/11/2023

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

Sub: Action taken report of The Joint Committee in compliance of the order dated-03.08.2023 passed by Hon'ble National Green Tribunal, New Delhi in Original Application No. 465 of 2023 Ashish Sharma Versus State of U.P.

Sir,

That in compliance of the order dated 03.08.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 465 of 2023 Ashish Sharma Versus State of U.P., Action taken report on behalf of U.P. Pollution Control Board is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure- As above

Yours Sincerely

[Signature]
07.11.2023

(Deo Kumar Gupta)
Regional Officer

Copy to:

1. Shri Pradeep Misra, Advocate, Hon'ble NGT, New Delhi for kind persual and necessary action please.
2. Chief Environmental Officer, C-1, U.P. Pollution Control Board, Lucknow for information please.
3. Law Officer-1, U.P. Pollution Control Board, Lucknow for information and necessary action please.

[Signature]
07.11.2023
Regional Officer

Compliance Report

In

Original Application No. 465/2023

Ashish Sharma

Versus

State of U.P.

Order Date – 03.08.2023

**Filed on Behalf of:
Uttar Pradesh Pollution Control Board**

1. Background

Hon'ble NGT passed order on 03.08.2023 in O.A. No. 465/2023 in the matter of Ashish Sharma Vs State of U.P. and relevant paras of the order dated 03.08.2023 are reproduced below: -

"...1. Mr. Ashish Sharma, resident of 16066, I Tower, 14th Avenue, Gaur City-2, Greater Noida West, Uttar Pradesh has sent the present letter petition by e-mail seeking issuance of direction for proper solid waste management by the Project Proponent. 2. The applicant has submitted that 14th Avenue, Gaur City-2, Greater Noida West, Uttar Pradesh is having a waste collection centre in the basement of I Tower situated in the centre of the project. The garbage dumped there is emitting extremely foul smell which is causing lot of physical and health distress. The applicant and other residents complained to the Project Proponent but to no avail.

3. In support of the averments made in the application, the applicant has attached photographs showing dumping of solid waste in the basement of the building.

4. Prima facie, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010.

5. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to ascertain the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of Uttar Pradesh State Pollution Control Board, the Commissioner, Municipal Corporation, Greater Noida and the District Magistrate, Gautam Budh Nagar and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position particularly compliance with the Solid Waste Management Rules, 2016 and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponent. The UPPCB will be the nodal agency for coordination and compliance.

6. Factual and Action taken Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.



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7. We also consider it appropriate to seek response from the Project Proponent- M/s Gaursons Promoters Pvt. Limited, Gaur Bitz Park, Plot No.1, Abhay Khand-2, Shanti Vihar, Indrapuram, Ghaziabad. The Registry is directed to issue notice to the Project Proponent requiring it to file its response to the averments made in the application within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

8. List for further consideration on 08.11. 2023.....”

2. **Action taken by the Joint Committee:**

- In compliance of Hon'ble Tribunal's orders dated 03.08.2023, Joint inspection of Project M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautambuddh Nagar was carried out on dated 14.09.2023 in the presence of complainant by the Joint Committee comprising of following officials:
 - a. Atul Kumar, Additional Divisional Magistrate (F/R), Gautambuddh Nagar.
 - b. Rajnikant, OSD, Greater Noida Industrial Development Authority, Greater Noida.
 - c. Vikash Mishra, Regional Officer, U.P. Pollution Control Board, Ghaziabad.
 - d. Deo Kumar Gupta, Regional Officer, U.P. Pollution Control Board, Greater Noida
- During inspection, it was informed by the complainant to the Joint Committee that collection of municipal solid waste generated from said project is being done in basement of said project, which is the main cause of foul smell and waste is also scattered on service road.
- Main observation of the Joint Committee are as follows: -
 - i. Project has installed Organic Waste Converter (OWC) Machine for processing and disposal of municipal solid waste generated from said project in basement. One exhaust pipe/ ducting is provided for same, which opens on the top floor.
 - ii. It was observed that there is a gap in the joints of the duct/exhaust pipe installed for the Organic Waste Converter (OWC) section, due to which foul smell was observed in nearby area.
 - iii. Project proponent has not provided logbook of OWC operations, daily electricity consumption of OWC, consumption of anti smell chemicals and copy of approved map by GNIDA with location of OWC.
 - iv. Project proponent has not provided generation of solid waste per day, details of disposal of solid waste (dry and wet), capacity of OWC and duration of operation of OWC per day, details of disposal of manure as informed to be produced by OWC installed at project.



- In view of above shortcomings observed by the Joint Committee, Regional Officer, UPPCB, Greater Noida (nodal agency) issued notice to the said project, vide letter dated 16.09.2023, copy of same is annexed as **(Annexure-1.)**
- In view of above shortcomings observed by the Joint Committee, Show Cause Notice under section-5 of Environmental (Protection) Act, 1986 has been issued against the said project by the Competent Authority of UPPCB, Lucknow vide letter dated 01.11.2023, copy of same is annexed as **(Annexure-2.)**
- In compliance of notice dated 16.09.2023, project has submitted its reply on dated 03.11.2023 regarding shortcomings found during inspection, copy of same is annexed as **(Annexure-3.)**
- Photographs taken during inspection are annexed as **Annexure-4.**
- No reply is submitted by project in compliance of show cause notice issued by Board.

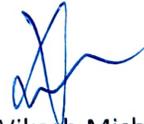
3. Conclusion:

In view of above, the Joint Committee observed the shortcoming as mentioned above and action has been initiated by following due process of law.

Report is being submitted for kind perusal and consideration please.


07.11.2023

(Deo Kumar Gupta)
Regional Officer,
U.P. Pollution Control Board, Greater
Noida



(Vikash Mishra)
Regional Officer,
U.P. Pollution Control Board,
Ghaziabad.


(Rajnikant)
OSD-Health

Greater Noida Industrial Development
Authority.


R 7/11/23

(Atul Kumar)
Additional Divisional Magistrate (F/R),
Gautambuddh Nagar.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर

ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स. 0120-232102

संख्या संख्या :

696/NPT-67/2023

दिनांक : 16/09/23

सोचा में,

मेसर्स 14th एवेन्यू, गौर सिटी-2,
प्लॉट नं० जी०एच०-03, रोक्टर- 16सी,
ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर

विषय: मा० एन०जी०टी०, नई दिल्ली में योजित OA No-465/2023 Ashish Sharma Versus State of U.P में पारित आदेश दिनांक 03.08.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत हो कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में OA No-465/2023 Ashish Sharma Versus State of U.P योजित है। उक्त ओ०ए० में आपके परियोजना M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautam Buddha Nagar से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण का उचित प्रबंधन न होने का उल्लेख है। तत्क्रम में मा० अधिकरण द्वारा पारित आदेश दिनांक 03.08.2023 के अनुपालन हेतु संयुक्त समिति द्वारा परियोजना का निरीक्षण दिनांक 14.09.2023 को श्री अक्षत, परियोजना प्रबंधक की उपस्थिति में किया गया। निरीक्षण के दौरान शिकायतकर्ता एवं परियोजना प्रतिनिधि से वार्ता के उपरान्त निम्न बिन्दुओं पर आख्या वांछित है:-

1. परियोजना से प्रतिदिन जनित होने वाले ठोस अपशिष्ट (ऑर्गेनिक/वेट वेस्ट, नॉन ऑर्गेनिक/ड्राई वेस्ट आदि) का विवरण लॉगबुक सहित।
2. परियोजना में ठोस अपशिष्ट के निस्तारण (ऑर्गेनिक/वेट वेस्ट, नॉन ऑर्गेनिक/ड्राई वेस्ट आदि) की व्यवस्था का पूर्ण विवरण।
3. परियोजना से जनित ठोस अपशिष्ट के निस्तारण हेतु स्थापित प्लांट एवं मशीनरी का विवरण यथा मशीनरी का नाम, क्षमता, प्रतिदिन संचालन किये जाने की अवधि, दैनिक विद्युत खपत का विवरण आदि।
4. ऑर्गेनिक वेस्ट कनवर्टर से जनित मेन्योर की दैनिक मात्रा, उक्त के निस्तारण विधि आदि।
5. परियोजना से जनित ठोस अपशिष्ट के एकत्रण स्थल, ऑर्गेनिक वेस्ट कनवर्टर की स्थापना के सम्बन्ध में चिन्हित स्थल का परियोजना को ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा निर्गत Sanctioned map में हाईलाइट करते हुए Sanctioned map की प्रति।
6. ऑर्गेनिक वेस्ट कनवर्टर सेक्शन का संचालन एवं एन्टी स्मेल केमिकल्स के छिड़काव सम्बन्धी लॉगबुक, विद्युत खपत का विवरण एवं एन्टी स्मेल केमिकल्स के क्रय के बीजक की प्रति।
7. परियोजना में ठोस अपशिष्ट नियम, 2016 में निहित दायित्वों के अनुपालन में ठोस अपशिष्ट के निस्तारण का विवरण।
8. परियोजना से जनित ठोस अपशिष्ट के एकत्रण हेतु परियोजना में कितने डस्टबिन एवं ठोस अपशिष्ट को एकत्रण स्थल तक ट्रान्सफर किये जाने हेतु चार पहिया वाहनों का विवरण।

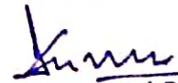
परियोजना से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण के सम्बन्ध में मौके पर परियोजना को समिति द्वारा निम्नलिखित कमियों के निराकरण हेतु निर्देशित किया गया :-

1. परियोजना से जनित ठोस अपशिष्ट के भण्डारण स्थल पर वेट एवं ड्राई वेस्ट का पृथक्कीकरण किया जाता पाया गया, जबकि ठोस अपशिष्ट नियम, 2016 के अनुसार Segregated at source प्राविधानित है, नियमानुसार कार्यवाही अपेक्षित है।

- II. ठोस अपशिष्ट के एकत्रण एवं ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध को निष्कर्षण हेतु स्थापित डक्ट पाईप के ज्वाइंट्स उचित प्रकार (एयर टाईट) से टावर के टॉप फ्लोर तक सील नहीं पाये गये, अनुरक्षण कार्य अपेक्षित है।
- III. शिकायतकर्ताओं द्वारा अवगत कराया गया कि निरीक्षण के दिनांक से पूर्व परियोजना द्वारा ठोस अपशिष्ट का उचित प्रबंधन एवं निस्तारण नहीं किया जा रहा था, भविष्य में उक्त की पुनरावृत्ति उचित नहीं है।
- IV. परियोजना द्वारा ऑर्गेनिक वेस्ट कनवर्टर के संचालन की लॉगबुक, एन्टी स्मेल केमिकल्स के छिडकाव सम्बन्धी लॉगबुक एवं प्राधिकरण द्वारा स्वीकृत मैप की प्रति अथवा स्वीकृत मैप में चिह्नित स्थल का विवरण उपलब्ध नहीं कराया गया, अभिलेख प्रस्तुत किया जाना अपेक्षित है।
- V. सूखे एवं गीले कूड़े का पृथक-पृथक एकत्रण किया जाना सुनिश्चित करें।
- VI. सूखे कचरे को अन्य प्रकार के कचरे से मिश्रण न होने दें।
- VII. गीले कूड़े का निस्तारण दैनिक आधार पर सुनिश्चित किया जाये।
- VIII. परियोजना के निवासियों को जनित ठोस अपशिष्ट के पृथक्कीकरण हेतु समय-समय पर जागरूकता अभियान चलाकर जागरूक बनाए।
- IX. निवासियों के जागरूकता बढ़ाने हेतु लिफ्ट, गैलरी एवं सार्वजनिक स्थान पर पोस्टर, पेन्टिंग आदि विधाओं को अपनाया जाये।
- X. ठोस अपशिष्ट के एकत्रण एवं ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध के नियंत्रण हेतु नियमित साफ-सफाई, एन्टी स्मेल केमिकल का छिडकाव एवं शिकायत प्राप्त होने पर तत्काल समाधान कराया जाना सुनिश्चित करें।
- XI. ठोस अपशिष्ट के पृथक्कीकरण हेतु लाते समय नगरीय ठोस अपशिष्ट को ढककर सावधानीपूर्वक इस प्रकार परिवहन किया जाये कि परिवहन के दौरान दुर्गन्ध अथवा सॉलिडवेस्ट का सड़क पर विखराव न हो, सुनिश्चित किया जाये।

उक्त बिन्दुओं की अनुपालन आख्या पत्र प्राप्ति के एक सप्ताह में इस कार्यालय को प्रेषित किया जाना सुनिश्चित करें। अन्यथा की दशा में परियोजना के विरुद्ध नियमानुसार पर्यावरण संरक्षण अधिनियम, 1986 के अन्तर्गत कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व परियोजना एवं परियोजना के जिम्मेदार पदाधिकारियों का होगा।

भवदीय



16/9/2023

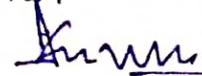
(डी०के० गुप्ता)

क्षेत्रीय अधिकारी



प्रतिलिपि: निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी महोदय, गौतमबुद्धनगर।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. अपर जिलाधिकारी (वि०/रा०), गौतमबुद्धनगर।



16/9/2023

क्षेत्रीय अधिकारी





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Annexure-2

संदर्भ संख्या

H.02568/सी-1/1514

/2023

दिनांक

01/11/2023

सेवा में,

मैसर्स 14 एवेन्यू, गौर सिटी-2,
प्लॉट नं०-जी०एच०-03, सेक्टर-16सी,
ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर।

विषय- ठोस अपशिष्ट प्रबंधन नियम, 2016 के प्राविधानों का अनुपालन नहीं किये जाने के सम्बन्ध में।

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० सं०-465/2023 अशीष शर्मा बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 03.08.2023 का सन्दर्भ ग्रहण करने कष्ट करें। उक्त के अनुपालन में परियोजना मै० 14 एवेन्यू गौर सिटी-2, प्लाट सं०-जी०एच०-03, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण का उचित प्रबंधन न होने के सम्बन्ध में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन वाद ओ०ए० संख्या-465/2023 आशीष शर्मा बनाम स्टेट आफ यू०पी० योजित है। तत्कम में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 03.08.2023 के अनुपालन में संयुक्त समिति (अपर जिलाधिकारी (वि०/रा०), गौतमबुद्धनगर, विशेष कार्याधिकारी (स्वास्थ्य), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा) द्वारा परियोजना का निरीक्षण दिनांक 14.09.2023 को श्री अक्षत परियोजना प्रबन्धक की उपस्थिति में किया गया।

संयुक्त निरीक्षण के दौरान परियोजना से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण के सम्बन्ध में मौके पर परियोजना को समिति द्वारा निम्नलिखित कमियाँ पाई गई:-

1. ठोस अपशिष्ट के एकत्रण एवं आर्गेनिकवेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध को निष्कर्षण हेतु स्थापित डक्ट पाइप के ज्वाइंट्स उचित प्रकार (एयर टाईट) से टावर के टॉप प्लोर तक सील नहीं पाये गये, अनुरक्षण कार्य अपेक्षित है।
2. परियोजना द्वारा आर्गेनिक वेस्ट कनवर्टर के संचालन की लॉगबुक, एन्टी स्मेल केमिकल्स के छिडकाव सम्बन्धी लॉगबुक एवं प्राधिकरण द्वारा स्वीकृत मैप की प्रति अथवा स्वीकृत मैप में चिन्हित स्थल का विवरण उपलब्ध नहीं कराया गया।

तदोपरान्त परियोजना को उपरोक्तानुसार अभिलेख प्रस्तुत किये जाने हेतु एवं निरीक्षण में पायी गयी कमियों के निराकरण हेतु क्षेत्रीय कार्यालय, ग्रेटर नोएडा कार्यालय के पत्रांक-696/एन०जी०टी०-67/2023, दिनांक 16.09.2023 द्वारा नोटिस प्रेषित किया गया है, किन्तु परियोजना द्वारा कोई प्रतिउत्तर प्रेषित नहीं किया गया है। परियोजना द्वारा ठोस अपशिष्ट प्रबंधन नियम, 2016 यथासंशोधित का अनुपालन नहीं किया जा रहा है।

उक्त को दृष्टिगत रखते हुए क्षेत्रीय कार्यालय द्वारा परियोजना के विरुद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 यथासंशोधित की सुसंगत धाराओं के अन्तर्गत कार्यवाही किये जाने की संस्तुति की गई है।

नगरीय ठोस अपशिष्ट के निस्तारण हेतु पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना सं०-1357(ई) दिनांक 08.04.2016 द्वारा ठोस अपशिष्ट प्रबंधन नियम, 2016 अधिसूचित है जो दिनांक 08.04.2016 से प्रभावी है। उक्त अधिसूचना के अन्तर्गत नगरीय ठोस अपशिष्ट का नियमानुसार सुरक्षित निस्तारण किया जाना प्राविधानित है। इस सम्बन्ध में उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा समय-समय पर निर्देशित किया गया है।

मा0 अधिकरण द्वारा निर्गत आदेश दिनांक 03.08.2023 में जारी निर्देशों एवं ठोस अपशिष्ट प्रबन्धन नियम, 2016 के प्राविधानों का अनुपालन सुनिश्चित किये जाने हेतु पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत निम्न निर्देश जारी किये जाते हैं-

1. यह कि परियोजना मैसर्स 14 एवेन्यू, गौर सिटी-2, प्लॉट नं0-जी0एच0-03, सेक्टर-16सी, ग्रेटर विरूद्ध सक्षम न्यायालय में वाद दायर क्यों न कर दिया जाये।
2. यह कि परियोजना मैसर्स 14 एवेन्यू, गौर सिटी-2, प्लॉट नं0-जी0एच0-03, सेक्टर-16सी, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर में ठोस अपशिष्ट के निस्तारण हेतु समुचित सुरक्षित व्यवस्था होने तक रू0 5000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति क्यों न अधिरोपित कर दी जाये।

उपरोक्त निर्देशों के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं इकाई एवं इकाई स्वामी का होगा।

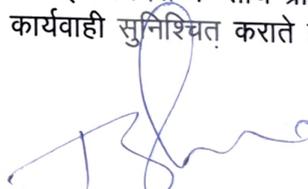
सक्षम अधिकारी के अनुमोदनोपरान्त निर्गत।


(प्रदीप शर्मा)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. जिलाधिकारी, गौतमबुद्धनगर।
2. समस्त क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड ग्रेटर नोएडा को इस निर्देश के साथ प्रेषित कि मा0 अधिकरण द्वारा उक्त आदेश के अनुपालन हेतु आवश्यक कार्यवाही सुनिश्चित कराते हुये पर्यावरणीय क्षतिपूर्ति सम्बन्धी आख्या बोर्ड को प्रेषित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-1

01/2 

13 03/11/23

Annexure-3

GAURS
your own world

To
The Regional officer, Greater Noida
Uttar Pradesh Pollution Control Board,
A-1, First Floor, Commercial Complex, Sector Beta-2,
Greater Noida-Gautam Buddh Nagar (UP).

Dated- 03.11.2023

Sub : In response to your letter dated 16.09.2023 bearing reference number 696/NGT-67/2023 concerning compliances of order dated 03.08.2023 passed by the Hon'ble National Green Tribunal in (OA No. 465/2023 Ashish Sharma Versus State of UP) in the Group Housing Project 14th Avenue / GC 14 "Gaur City 2" at Plot no.-GH-03, Sector-16C, Greater Noida (U.P.)

- Ref :**
1. Your Letter no. - 696/NGT-67/2023 dated 16.09.2023 (Annexure 1)
 2. Log Book Copy of Solid Waste Management Works (Annexure 2)
 3. SOP Issued to Garbage Agency document (Annexure 3)
 4. Technical Details of OWC Machine (Annexure 4)
 5. Approved Sanctioned Map from Greater Noida Authority (Annexure 5)
 6. Purchase order of Anti Odor chemical and bleaching power (Annexure 6)
 7. Photographs of OWC Machine in working condition (Annexure 7)
 8. Photographs of Solid Waste Management System at GC 14 Site (Annexure 8)
 9. Photographs of Manure Use in Horticulture Area within Project GC 14 (Annexure 9)
 10. Photographs of Garbage Room Deep Cleaning Work After Work Completion in Evening (Annexure 10)
 11. Photographs of ducting work maintenance work (Annexure 11)
 12. WO & Payment details of Maintenance Contract of Duct Work (Annexure 12)
 13. Log Book of Anti Odor chemical and bleaching power maintained at site (Annexure 13)

Respected Sir,

With reference to the above subject, we would like to inform that we have developed a Group Housing Project "Gaur City 2" at Plot no.-GH-03, Sector-16C, Greater Noida (U.P.).

In view of your Letter no. - 696/NGT-67/2023 dated 16.09.2023 which was received on 28th October 2023, we would like to state that the project GC14 (14th Avenue) consists of total 21 towers comprising of a total of 4693 flats. Presently, there are 3800 families residing in these complexes.

1. As per the calculation sheet below, total solid waste generated is approximately 5130 KGs out of which about 2000 kg/day is biodegradable waste. Two OWC Machines of 1000 Kg/day Capacity Each have been installed to manage this waste. (Please Refer Annexure 2).

AEE I & II
for n.o. pl.
03/11/2023

For Gaursons Promoters Pvt. Ltd.
Authorised Signatory

GAUR CITY-2

GAURSONS PROMOTERS PRIVATE LIMITED

Regd. Off.: 101, 1st Floor, Ashish Comm. Complex, Plot No-2/3, LSC New Rajdhani Enclave, Delhi-110092

Corp. Off.: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (U.P.) India

Tel: +91-120-434 3333 | Toll Free: 1800 180 3052 | CIN: U45200DL2006PTC157197

E: customercare@gaursonsindia.com | W: gaursonsindia.com

OWC Machine Calculation - GC 14/14th Avenue		
Description	Unit	Particulars
Occupied No. of Flats	Numbers	3800
Average Occupancy / Flat	Numbers	4.5
Total Population	Numbers	17100
Residential Refuse (As per NBC 2016)	Kg / Capita / Day	0.3
Estimated Waste Generated	Kg / Day	5130
Estimated Organic Waste Generated (40%)	Kg / Day	2052
Estimated Inorganic Waste Generated	Kg / Day	3078
Capacity of OWC Machine Installed at Site	Kg./ Day	2000

2. The Solid Waste Management System implemented at the site is detailed in the SOP issued to the Garbage Agency appointed for such purposes. (Please Refer Annexure 3).
3. OWC Machine installed in the project is of Make - SMS Hydrotech from Faridabad. Daily electricity consumption of each machine is around 40 - 50 Units considering 12 - 14 Hours Operation per day. (For Technical Details Please Refer Annexure 4)
4. The Manure generated from OWC Machine is used in landscaping areas within and outside the project. The excess manure is being handed over to the garbage vendor for self-use/sale.
5. The OWC Machine Room / Garbage Room is located underneath Tower I in Basement 1. The map depicting the OWC Room's location, as approved and sanctioned from Greater Noida Authority is attached herewith as Annexure 5.
6. Bleaching Power and Anti Odor chemical are being administered daily within the project premises for sanitation and cleaning purposes. A copy of Purchase order of Anti Odor chemical and bleaching power is attached herewith as Annexure 6.
7. In extension of the aforementioned practices, we have diligently arranged for Solid Waste Management in strict compliance with the regulations stipulated in the Solid Waste (Management & Handling) Rules, 2016 published on 08.04.2016 by Ministry of Environment, Forest and Climate Change (MoEFCC), New Delhi (actual site images are annexed as Annexure 8) details of which are as follows :
 - We are providing two distinct dustbins (Green and Blue) to facilitate waste segregation, primarily categorized as Dry and Wet Waste, allocated to each flat owner.
 - Solid waste generated from each flat is collected using the respective dustbins for Dry and Wet Waste.
 - We are undertaking Waste Segregation techniques by categorizing various types of waste such as Biodegradable, Non-Biodegradable, Recyclables, Hazardous, and E-waste within the Project.
 - Biodegradable waste, sorted and segregated, is subsequently converted into compost via the Organic Waste Composter installed at the site (Images annexed as Annexure 7) and utilized in the Horticulture within the Project. (Images annexed as Annexure 9)
 - Other segregated wastes like Non-Biodegradable, Recyclables, Hazardous and E-waste etc. are appropriately managed and subsequently handed over to the respective Waste Handling Agencies.

8. A total of 58 dustbins, each of 220 liters capacity and equipped with wheels, have been provided for the purpose of collecting garbage from the project.
9. The issue of unpleasant odors emanating from the area has been addressed by rectifying air leakages in the Garbage Room. Regular use of Anti-Odor Chemicals and Bleaching Powder has been implemented in the Garbage Room. Images depicting the deep cleaning process are appended to this letter as **Annexure 10**.
10. The logbook detailing the issuance of Anti-Odor Chemicals and Bleaching Powder to the Garbage Agency is annexed herewith as **Annexure 13**.
11. The repair and maintenance work for the ducting system is currently in progress and is expected to be finalized within the next ten days. Images of the maintenance work is annexed herewith as **Annexure 11**, accompanied by the Work Order Copy and Payment Details to the contractor, provided as **Annexure 12**.

In view of the above details and clarifications, we respectfully request your esteemed authority to render this complaint null and void.

Thanks,

Yours sincerely,

For M/s Gaursons Promoters Pvt. Ltd

(Authorized Signatory)

Mob: 9911640690

Encl.as above

Handwritten signature
 Authorised Signatory

CC To:

The Chief Environment Officer,
 Uttar Pradesh Pollution Control Board,
 T.C. - 12V. Vibhuti Khand,
 Gomti Nagar, Lucknow - 226010

Monthly Report - Solid Waste Management

Name of Vendor - BHARVA ENVIRO Name of Operator - SHARMA Project Name - 14th Avenue - Gaur City 2
 Total No of Flats - 4800 Occupied no. of Flats - 3800 Month & Year - October - 2023

Date	Time of Start of Waste Collection AM	Bio-Degradable (for OWC) Waste Approx. in kg	Compost Prepared Approx. in kg	Non Bio-Degradable (Recyclable) Waste Approx. in kg	Inert/Rejected Waste Approx. in kg	Electric Meter Reading	Site Clearance Time PM	Daily Electric Power Consumption Unit Kwh	Remarks	Signature of Operator	Signature of Gaur Maintenance Official
01/10	8:10	1830	1410	12530	24920	12480	5:40	189	OK	[Signature]	[Signature]
02/10	8:15	1810	1400	11850	23800	12609	5:30	191	OK	[Signature]	[Signature]
03/10	8:15	1740	1360	15106	24700	12800	5:30	174	OK	[Signature]	[Signature]
04/10	8:10	1750	1350	12560	2483	12944	5:30	209	OK	[Signature]	[Signature]
05/10	8:10	1740	1410	11725	2464	13183	5:30	212	OK	[Signature]	[Signature]
06/10	8:05	1725	1420	12381	2456	13295	5:30	204	OK	[Signature]	[Signature]
07/10	8:05	1750	1380	12431	2427	13599	5:30	210	OK	[Signature]	[Signature]
08/10	8:10	1610	1390	12596	2418	13809	4:30	194	OK	[Signature]	[Signature]
09/10	8:05	1830	1400	11381	2420	13993	4:00	198	OK	[Signature]	[Signature]
10/10	8:00	1780	1385	13680	2477	14191	5:40	194	OK	[Signature]	[Signature]
11/10	8:10	1740	1450	13426	2473	14365	5:40	188	OK	[Signature]	[Signature]
12/10	8:10	1700	1420	12591	2547	14543	4:50	181	OK	[Signature]	[Signature]
13/10	8:10	1710	1300	11381	2651	14754	4:50	174	OK	[Signature]	[Signature]
14/10	8:10	1732	1310	11496	2472	14928	5:30	181	OK	[Signature]	[Signature]
15/10	8:15	1400	1210	12899	2843	15109	6:10	191	OK	[Signature]	[Signature]
16/10	8:00	1710	1250	11892	2310	15360	5:20	182	OK	[Signature]	[Signature]
17/10	8:30	1920	1640	13388	2624	15182	4:50	194	OK	[Signature]	[Signature]
18/10	8:30	1831	1510	12421	2180	15636	4:30	205	OK	[Signature]	[Signature]
19/10	9:10	1846	1511	12421	2180	15636	4:30	210	OK	[Signature]	[Signature]
20/10	9:10	1982	1520	11381	2870	15881	4:45	198	OK	[Signature]	[Signature]
21/10	9:15	1746	1520	11790	2990	16091	5:15	192	OK	[Signature]	[Signature]
22/10	8:35	1591	1210	12391	2780	16289	5:15	175	OK	[Signature]	[Signature]
23/10	8:00	1874	1521	12872	2105	16481	5:50	181	OK	[Signature]	[Signature]
24/10	8:35	1472	1250	123061	2470	16894	6:30	192	OK	[Signature]	[Signature]
25/10	8:00	1538	1310	13167	2551	17028	6:10	189	OK	[Signature]	[Signature]
26/10	8:05	1922	1633	13459	2186	17218	5:15	230	OK	[Signature]	[Signature]
27/10	8:10	1761	1210	14201	2434	17446	5:30	181	OK	[Signature]	[Signature]
28/10	8:10	1903	1420	14520	2021	17629	6:05	192	OK	[Signature]	[Signature]
29/10	8:10	1481	1420	12330	2312	17821	6:10	210	OK	[Signature]	[Signature]
30/10	8:50	1898	1648	12391	2842	18031	6:10	215	OK	[Signature]	[Signature]
31/10	7:45	1872	1630	12800	2109	18226	5:40	215	OK	[Signature]	[Signature]

Details of Consumables and maintenance works:
 Note -
 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
 2. The site should be properly ventilated and in hygienic condition
 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.

Name & Signature
[Signature]
 BHARVA ENVIRO SERVICES
 Proprietor

Name & Signature
[Signature]
 P. S. Ravi
 Authorized Signatory



SOP ISSUED TO GARBAGE AGENCIES FOR SOLID WASTE MANAGEMENT SERVICES SYSTEM AS PER SWM 2016 RULES

1. **Collect Solid Waste in Containers (Door-to-Door/ Flat-to-Flat and Floor-to-Floor:** Collect primary Segregated Solid Waste from Door-to-Door/ Flat-to-Flat and Floor-to-Floor on daily basis in morning in different color bins for Non-Biodegradable waste and Biodegradable waste separately. Keep all PPE / Equipment / Tool: Use of Personal Protective Equipment's/ tools like uniform, disposable mask, gloves, gumboots, ID cards etc. by waste collection person
2. **Segregate Solid Waste Daily:** Waste shall be segregated continuously as soon as waste starts coming inside Garbage Room in **Biodegradable (WET WASTE)** and **Non Bio degradable (DRY WASTE)** inside the garbage room again as a part of secondary segregation
3. **Treatment of Biodegradable Waste:** The above segregated **Biodegradable (WET WASTE)** shall be processed in the Fully Automatically OWC machine's for treatment continuously i.e. 24 X 7 all days and once the compost cycle of the OWC is completed, compost produced shall be collected in bags in proper hygienic conditions.
4. **Two Manpower** to be permanently deployed in Garbage Room for Segregation, OWC Machine Operation & Cleaning of Garbage Room
5. The produced compost may be used primarily at various horticultural area of the site, whereas the balance compost, if any, could be taken away by the Second Party for own use
6. **Transporting Reject / Inert Waste:** All segregated Reject / Inert Waste should be collected and stored in the separate dedicated area and the same should be loaded in the GNIDA nominated agency vehicle
7. **Transport Inorganic Solid Waste and Clean the Site-** All Non-Biodegradable solid waste collected from common areas by Garbage Agency including paper, plastic, metal, etc. shall be taken away by the Second Party before 6 PM Daily.
8. **Maintain Log Book:** Log book shall be maintained daily and signed jointly by Garbage Agency representative and Gaurson Facility Team.
9. **Exhaust Ventilation Fan** to be Switched ON from 7 AM to 8 PM to remove odor from Garbage Room



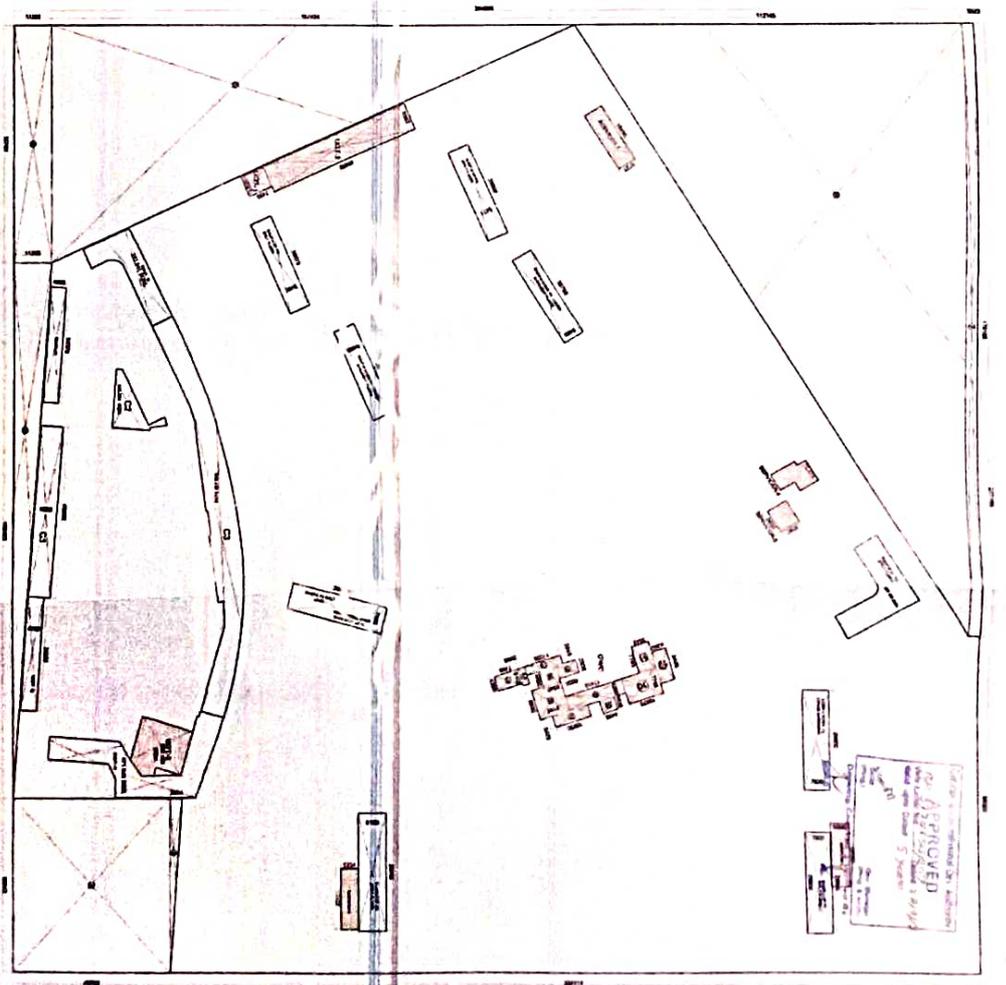
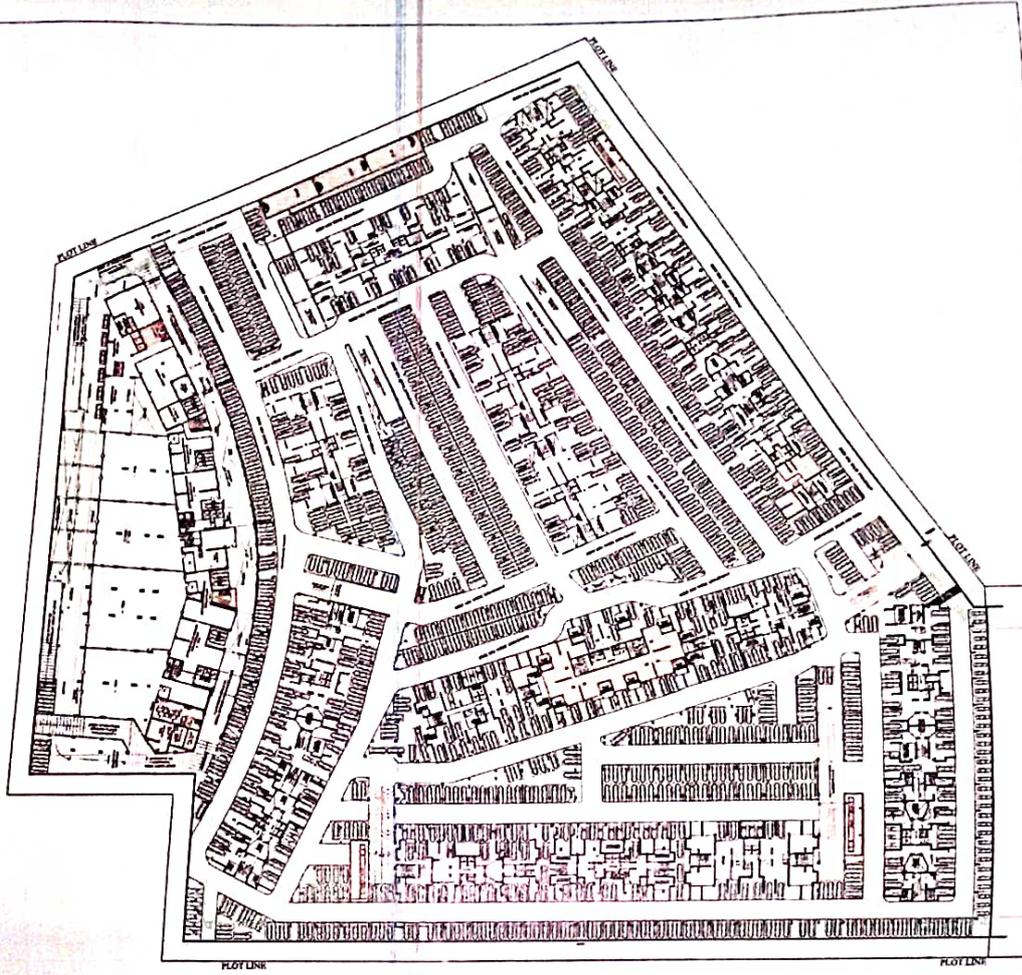
1000Kg/day Bio Mechanical Compost Machine Technical Specifications

Output	Organic manure
Machine Specifications	<ul style="list-style-type: none"> • Inbuilt Shredder • S.S Composting Tank • Oil Tank • Heating System • Climate Control System • Two Single Phase Exhaust
Dimensions in Lx W x H (Ft)	9 x 6 x 6.5
Volume Reduction	80-90%
Capacity per day	100-1100Kgs
Power Consumption Load with Shredder while feeding	(10-15 H.P)
Power Consumption Load During Composting Process	(7.5-12 H.P)
Installation requirement	Three phase electrical supply, vent for outdoor exhaust
Control system	PLC based control
Machine Operation	Fully Automatic
Waste input & compost removal provision	Separate door for waste input & separate door for compost removal

Heater system 6KW	Indirect Oil Heating
Composting method	Micro-organism based natural composting
Processing time	Within 24hours
Other features	<ul style="list-style-type: none"> • S.S Composting Tank • Oil level indicator • Temperature Controller and sensor • Humidity Sensor • Compost in composting tank Level indicator • Machine Operation indicator
Treatable items	Food Waste, Fruits, Fruit peels, Plate Left Over's, Vegetables, Vegetable peels, Fish, Fish bones, Chicken bones, Bread, curries, garden waste (dried/wet leaves, small twigs).
Untreatable items	Coconut shells, Metal waste, plastic, glass, big bones, large shells, petrochemicals
Warranty	12 Months

Geared Motor	ABB / Bharat Bijli / Siemens / Crompton
PLC/electricals (Contractors/HMI/Wiring/Relay/MCB)	L&T, Siemens, Mitsubishi, Delta
Particle reduction Unit Blades	Special Alloy Steel (Case hardened 45-55 HRC)
Steaming controller Uni	Senor based Panel controlled
Humidity Unit	Senor based Panel controlled
Canopy	Sound and Fire proof

HYDROTECH

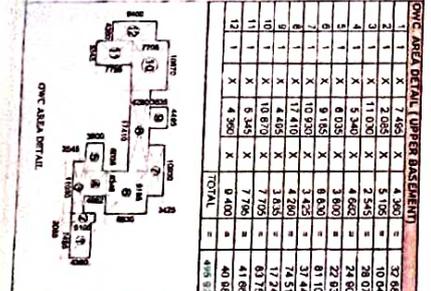


UPPER BASEMENT - EXISTING LEVEL DETAIL

NO.	AREA	AREA (SQ. M)	AREA (SQ. FT)	TOTAL
1	1	10.00	107.64	117.64
2	2	10.00	107.64	235.28
3	3	10.00	107.64	352.92
4	4	10.00	107.64	470.56
5	5	10.00	107.64	588.20
6	6	10.00	107.64	705.84
7	7	10.00	107.64	823.48
8	8	10.00	107.64	941.12
9	9	10.00	107.64	1058.76
10	10	10.00	107.64	1176.40
11	11	10.00	107.64	1294.04
12	12	10.00	107.64	1411.68
13	13	10.00	107.64	1529.32
14	14	10.00	107.64	1646.96
15	15	10.00	107.64	1764.60
16	16	10.00	107.64	1882.24
17	17	10.00	107.64	1999.88
18	18	10.00	107.64	2117.52
19	19	10.00	107.64	2235.16
20	20	10.00	107.64	2352.80
21	21	10.00	107.64	2470.44
22	22	10.00	107.64	2588.08
23	23	10.00	107.64	2705.72
24	24	10.00	107.64	2823.36
25	25	10.00	107.64	2941.00
26	26	10.00	107.64	3058.64
27	27	10.00	107.64	3176.28
28	28	10.00	107.64	3293.92
29	29	10.00	107.64	3411.56
30	30	10.00	107.64	3529.20
31	31	10.00	107.64	3646.84
32	32	10.00	107.64	3764.48
33	33	10.00	107.64	3882.12
34	34	10.00	107.64	3999.76
35	35	10.00	107.64	4117.40
36	36	10.00	107.64	4235.04
37	37	10.00	107.64	4352.68
38	38	10.00	107.64	4470.32
39	39	10.00	107.64	4587.96
40	40	10.00	107.64	4705.60
41	41	10.00	107.64	4823.24
42	42	10.00	107.64	4940.88
43	43	10.00	107.64	5058.52
44	44	10.00	107.64	5176.16
45	45	10.00	107.64	5293.80
46	46	10.00	107.64	5411.44
47	47	10.00	107.64	5529.08
48	48	10.00	107.64	5646.72
49	49	10.00	107.64	5764.36
50	50	10.00	107.64	5882.00
51	51	10.00	107.64	5999.64
52	52	10.00	107.64	6117.28
53	53	10.00	107.64	6234.92
54	54	10.00	107.64	6352.56
55	55	10.00	107.64	6470.20
56	56	10.00	107.64	6587.84
57	57	10.00	107.64	6705.48
58	58	10.00	107.64	6823.12
59	59	10.00	107.64	6940.76
60	60	10.00	107.64	7058.40
61	61	10.00	107.64	7176.04
62	62	10.00	107.64	7293.68
63	63	10.00	107.64	7411.32
64	64	10.00	107.64	7528.96
65	65	10.00	107.64	7646.60
66	66	10.00	107.64	7764.24
67	67	10.00	107.64	7881.88
68	68	10.00	107.64	7999.52
69	69	10.00	107.64	8117.16
70	70	10.00	107.64	8234.80
71	71	10.00	107.64	8352.44
72	72	10.00	107.64	8470.08
73	73	10.00	107.64	8587.72
74	74	10.00	107.64	8705.36
75	75	10.00	107.64	8823.00
76	76	10.00	107.64	8940.64
77	77	10.00	107.64	9058.28
78	78	10.00	107.64	9175.92
79	79	10.00	107.64	9293.56
80	80	10.00	107.64	9411.20
81	81	10.00	107.64	9528.84
82	82	10.00	107.64	9646.48
83	83	10.00	107.64	9764.12
84	84	10.00	107.64	9881.76
85	85	10.00	107.64	9999.40
86	86	10.00	107.64	10117.04
87	87	10.00	107.64	10234.68
88	88	10.00	107.64	10352.32
89	89	10.00	107.64	10469.96
90	90	10.00	107.64	10587.60
91	91	10.00	107.64	10705.24
92	92	10.00	107.64	10822.88
93	93	10.00	107.64	10940.52
94	94	10.00	107.64	11058.16
95	95	10.00	107.64	11175.80
96	96	10.00	107.64	11293.44
97	97	10.00	107.64	11411.08
98	98	10.00	107.64	11528.72
99	99	10.00	107.64	11646.36
100	100	10.00	107.64	11764.00

UPPER BASEMENT - FINISH LEVEL DETAIL

NO.	AREA	AREA (SQ. M)	AREA (SQ. FT)	TOTAL
1	1	10.00	107.64	117.64
2	2	10.00	107.64	235.28
3	3	10.00	107.64	352.92
4	4	10.00	107.64	470.56
5	5	10.00	107.64	588.20
6	6	10.00	107.64	705.84
7	7	10.00	107.64	823.48
8	8	10.00	107.64	941.12
9	9	10.00	107.64	1058.76
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24	24	10.00	107.64	2823.36
25	25	10.00	107.64	2941.00
26	26	10.00	107.64	3058.64

GAURSONS PROMOTORS PVT LTD

Gaur Biz Park
Abhay Khand-2 Indrapuram

PURCHASE ORDER

Business Unit : 14th Avenue / GC 14 "Gaur City 2" at Plot no.-GH-03, Sector-16C, Greater Noida (U.P.) GSTIN- 09AACCG7684H1Z6

MANYA ENTERPRISES E-98 GALI NO-2 NEAR SAI TEMPLE,SARASWATI KUNJ GAUTAM BUDH NAGAR GST LOCATION- UTTAR PRADESH GSTIN- 09BVYPB8457Q1ZA PAN:- BVYPB8457Q	Order No. : 72POIND/00327/23-24	Mode of Transport : Delivery Address : 14th Avenue / GC 14 "Gaur City 2" at Plot no.- GH-03, Sector-16C, Greater Noida (U.P.) GSTIN- 09AACCG7684H1Z6
	Order Date : 02-09-2023	
	Quotation No. :	
	Quotation Date :	
	Kind Attention :	
	Tele- :	

Please supply the following Materials/items in accordance with your Quotation and subject to following terms and conditions.

SINo.	Code	HSN	Description	Unit	Quantity	Rate	Amount	Indent No.	Delivery Dt.
1	CH-0501	28061000	Fresh Wave Odor Eliminator Spray & Air Freshener, Non-Aerosol, Fine Mist, 8 oz.	Nos	1,000.000	437.000	437000.00	INDGSDM/00265/23-24	13-09-2023
2	CH-0502	28061000	Bleaching Power	KG	1,000.000	25	25000	INDGSDM/00265/23-24	13-09-2023
							BASIC	462000.00	
							CGST	41580.00	
							SGST	41580.00	
							Gross	545160.00	

Rupees Five Lac Forty Five Thousand One Hundred & Sixty Only

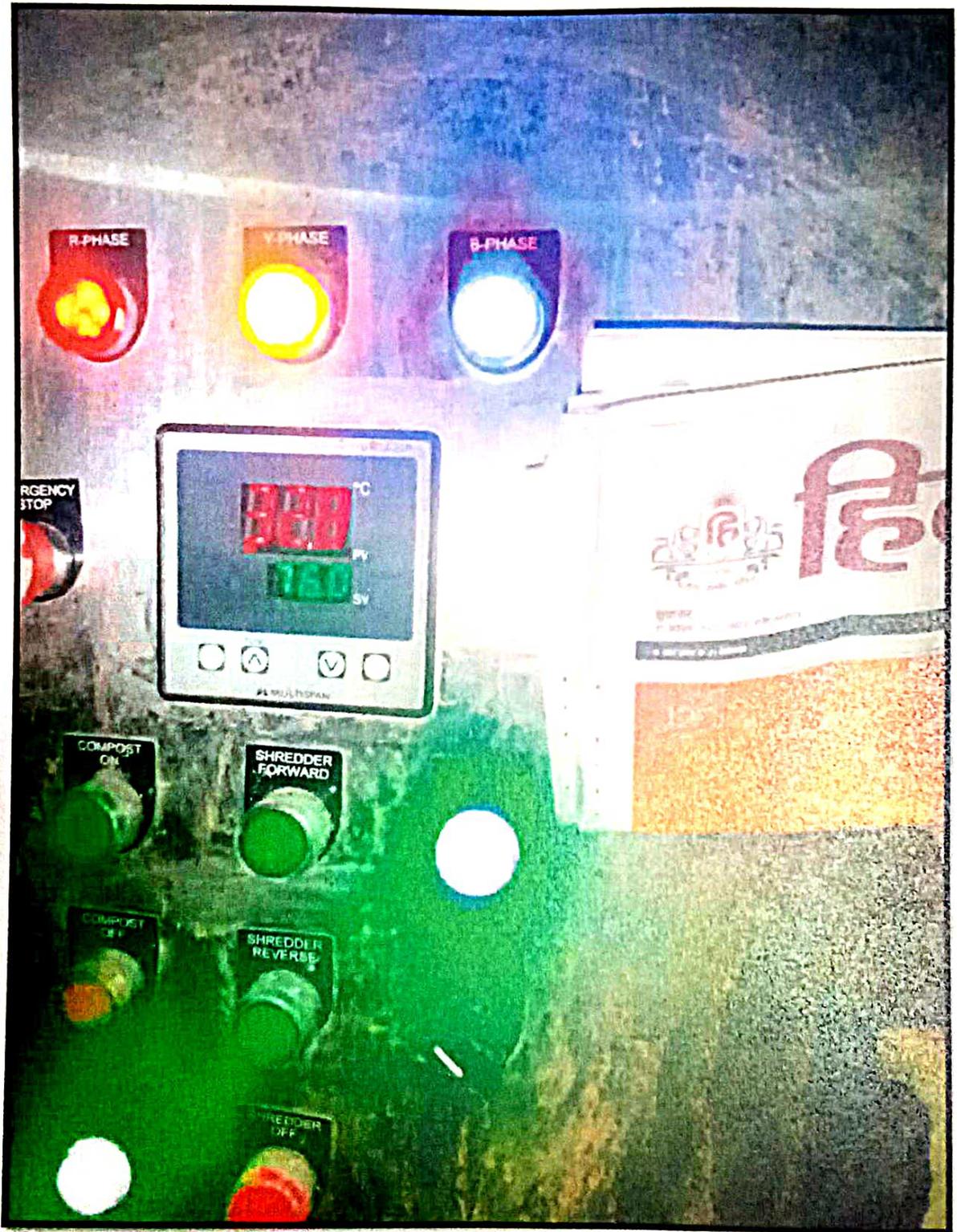
Terms & Conditions :

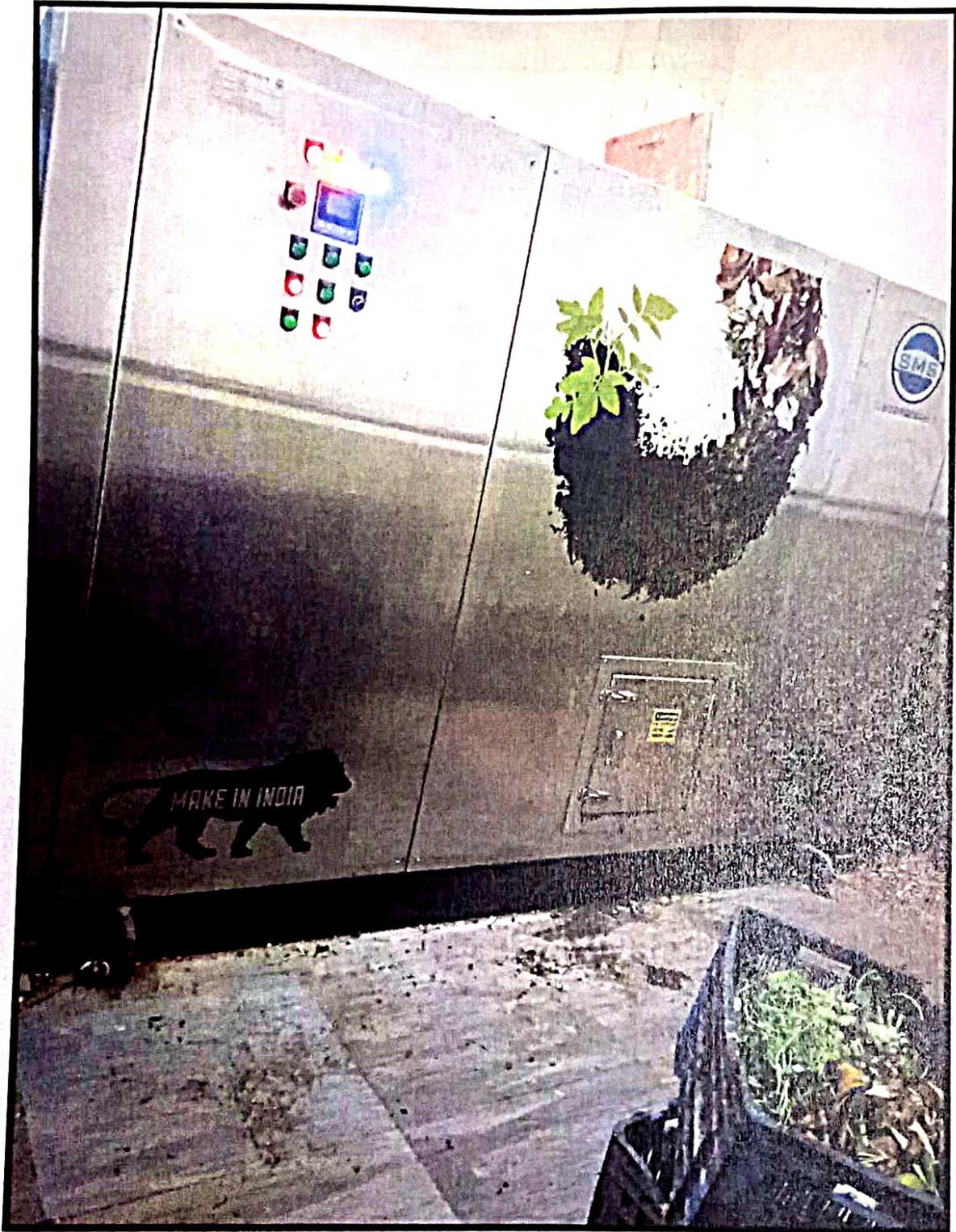
1. Delivery:- WITH IN WEEK
2. Payment:- As Per Company Schedule.
3. Purchase order number & HSN No must be mention on Tax invoice bill.
4. The contractor/vendor must deposit their GST and File their GST returns as per the due date prescribed by the government In case, "Gaursons ." party is not able to get the GST credit due to incorrect Filing of the GST returns or nonbilling of GST returns or for any other reason whatever it may be, the company shall have the full right to stop the due payment to the contractor/vendor till "Gaursons ." gets GST credit
5. As per GST regulations, SUPPLIER are obligated to upload the necessary information of GST charged in the GSTN portal within the statutory prescribed time frame, such that it would enable us to avail the credits, failing which, we shall be entitled to withhold an amount equal to 200% to the GST charged till the specified time the SUPPLIER modifies its information and uploads the details of GST Invoices on the GSTN portal. Delay uploading of information by SUPPLIER is also liable to Penalty and Interest which is to be deducted/reimbursed.
6. The SUPPLIER is aware that as a statutory requirement under The Central Goods and Services Tax Act, 2017 (GST), the SUPPLIER is liable to provide with a GST Compliant Tax invoice/E-Invoice for supplies, if any, failing which, We shall be constrained to withhold the payments of goods/services, if any, until receipt of a GST compliant invoice from the SUPPLIER.
7. Without prejudice to the provisions of this Agreement, the obligations of the SUPPLIER to comply with the GST Law shall survive the termination / expiry of this agreement.
8. In case, input tax credit ('ITC') of GST is denied or demand is recovered from Company on account of any non-compliance by the SUPPLIER, including but not limited to, non-reporting of tax invoice in the return, non-payment of GST charged, difference between GSTR-1 and 3B or GSTR-2B & 3B of the supplier, the Supplier shall indemnify recipient in respect of all claims of tax, penalty and /or interest, loss, damages, costs, expenses and liability that may arise due to such non-compliance. Company, at its discretion, may also withhold/recover such disputed amount from the pending payment of the SUPPLIER.
9. Where applicable the SUPPLIER shall ensure that E-way bill is generated along with all documents, as specified under Rule 138 of the Central Goods and Services Tax Rules, 2017 ("CGST Rules, 2017). The SUPPLIER hereby undertakes that it would be the party responsible for the generation of E-Way bill as required

Created By: gaur.ANIL	For, GAURSONS PROMOTOR PVT LTD 
	Authorised Signatory Level 1
	Authorised Signatory Level 2

Annexure 7 – Photographs of 2 Nos. of 1000 Kg Each OWC Machine in Working Condition







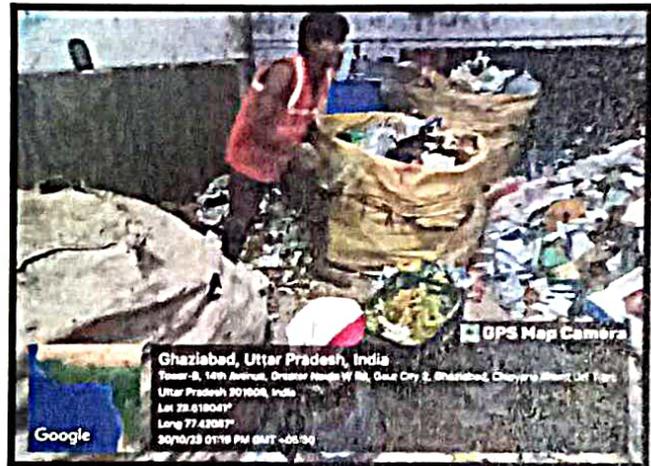
Annexure 8 – Photographs of Solid Waste Management System at GC 14 Site



Waste Collection in Primarily Segregated Manner at Source



Primarily Segregated Waste Transferred to Centralized Garbage Room in Basement 1



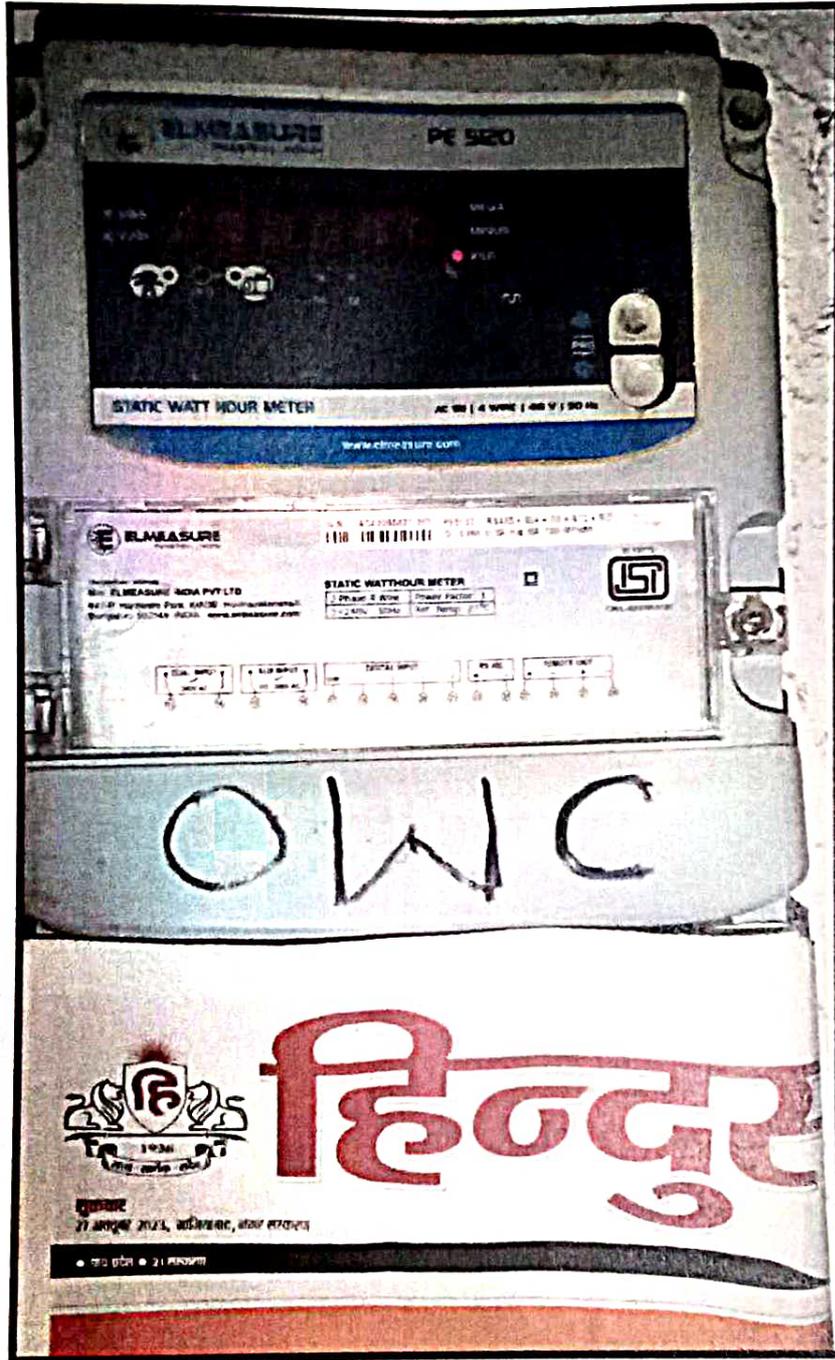
Secondary Segregation (Dry & Wet Waste) in Process Garbage Room in Basement 1



Segregated Wet Waste Transferred Into OWC Machine for Composting Process

Dry Waste & Inert Waste Being Transferred Out From Garbage Room





Energy Meter Installed for the OWC Machines

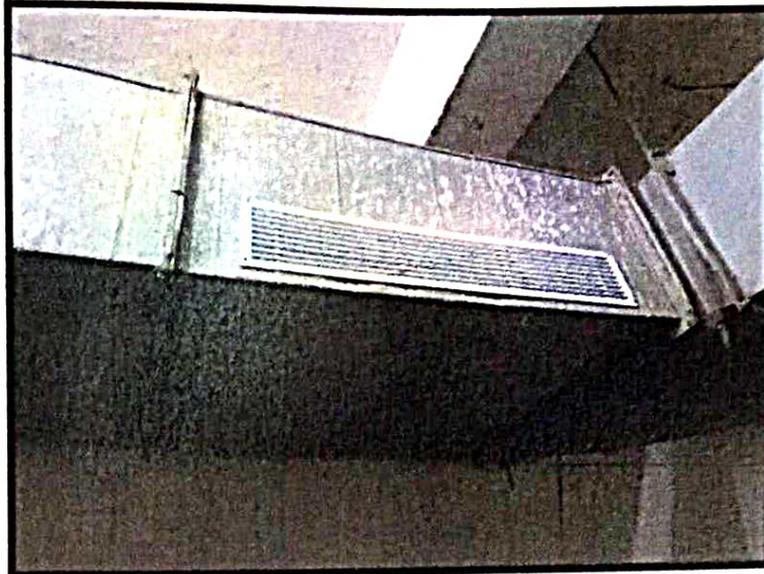
Annexure 9 – Photographs of Manure Use in Horticulture Area within Project GC 14

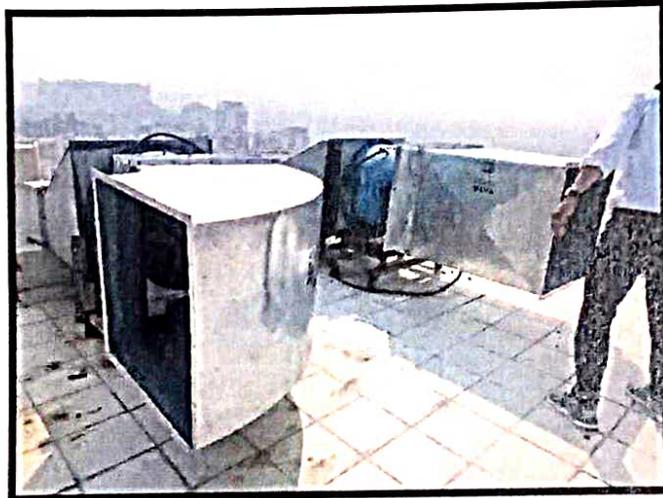


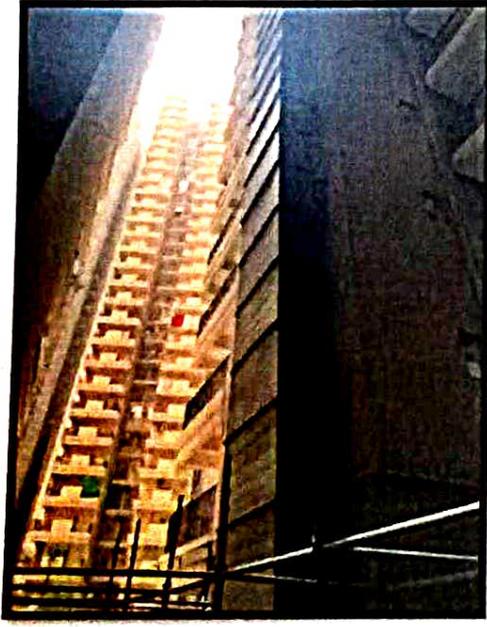
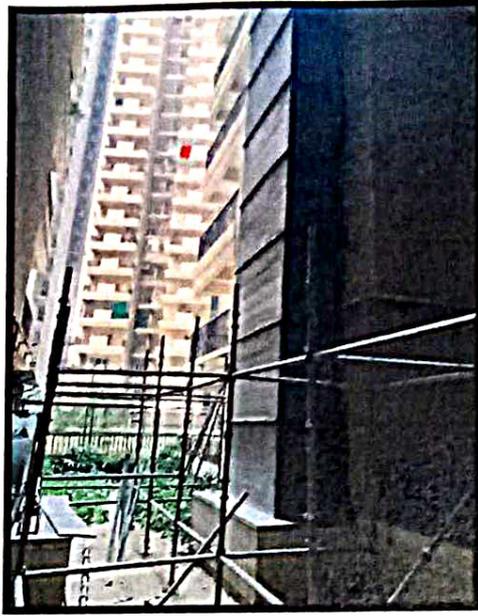
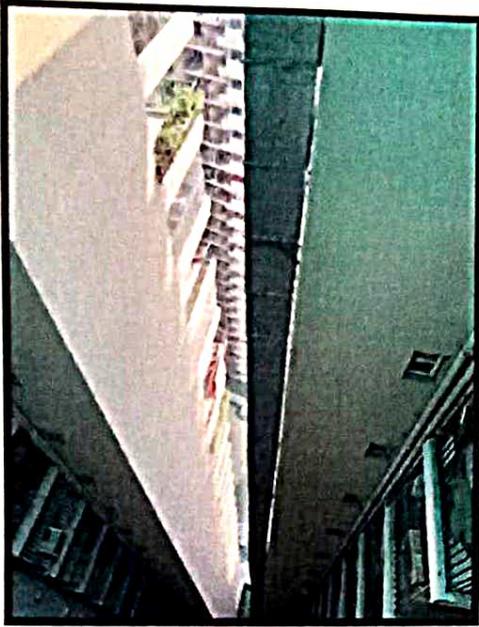
Annexure 10 – Photographs of Garbage Room Deep Cleaning Work After Work Completion in Evening



Annexure 11 - Photographs of ducting work maintenance work







Annexure 12 - WO & Payment details of Maintenance Contract of Duct Work

GAURSONS PROMOTERS PVT LTD
Gaur Biz Park, Indraprastha, GHAZIABAD, UTTAR PRADESH, INDIA, PIN Code 201014

Work Order

Business Unit: 14TH AVENUE.

RADIANT PROJECTS & SERVICES (AXIPK4135H) VILLAGE - BIRPURA, POST-CHHOLAS, GAUTAM BUDDHA NAGAR GAUTAM BUDDHA NAGAR, UTTAR PRADESH - 203207 GSTIN: 09AXIPK4135H1ZE PAN No.:	Work Order No: WO114AVB0062/23-24 Work Order Date: 09/10/2023 Commencement Date: 09/10/2023 Completion Date: 30/12/2023
--	--

Work Details: Contract for STP Ducting repairing work at GC-14, Gaur City-42, Sector-16C, Greater Noida (W), U.P.
(Rates are not applicable for any other work).

SNo	Work Description	Code	UOM	Quantity	Rate (Rs)	Amount (Rs)
1	BTC of 22 Gauge GI Sheet Duct Supply, installation, Testing & commissioning of factory/site fabricated GSS sheet metal rectangular ducting complete with neoprene rubber gaskets, elbow, splitter dampers, vans, hangers supports etc. as per approved drawing of 22 gauges as per SMACNA standard & complete as per specifications and direction of Engineer-In-Charge	22 Gauge GI Sheet	SQM	62.000	1,435.00	89,170.00
2	BTC of Extruded Liner grill Supply, installation, Testing and commissioning of Extruded Aluminium powder coated linear grill without volume control damper including all necessary material, accessories, labour, tools & plants etc. complete in all respects as per specification & the direction of engineer in-charge.	Linear Grill	SQM	5.000	6,750.00	33,750.00
3	BTC of collar damper Supply, installation, and Testing of collar damper of galvanized sheet metal, provided with suitable links, levers and quadrants or manual control of volume air flow and for proper partitioning of air distribution including all necessary material, accessories, labour, tools & plants etc. complete in all respects as per specification & the direction of engineer in charge.	DC-01B	SQM	5.000	6,120.00	30,600.00
4	Providing & Fixing of Canvas Connections. Providing & Fixing of Canvas Connections with canvas cloth, nuts, bolts, material, labour, tools & plants etc. complete in all respects as per specification & the direction of Engineer in charge.	DC-008A	NOS	10.000	4,050.00	40,500.00
5	Making & Fixing MS frame support. Providing, Making & Fixing of MS frame support of Angle (40x40x5mm) including all material, labour, tools and plants etc. complete in all respects as per specification and direction of Engineer In-Charge.	zvc/support	NOS	60.000	1,500.00	90,000.00
6	Aluminium linear grill removing, cleaning & installation Aluminium powder coated linear grill removing, cleaning & Re-installation with all accessories, labour, tools & plants etc. complete in all respects as per specification & the direction of engineer in-charge.	Grill Cleaning	MTR	5.000	4,380.00	21,900.00
7	Supply & Installation of Cleats Supply & Installation of Cleats on ducting joints with all accessories, labour, tools & plants etc. complete in all respects as per specification & the direction of engineer in-charge.	Cleats	NOS	1,500.000	31.50	47,250.00
8	Providing & Applying Silicon on Duct Joints Providing & Applying of Silicon of approved make on Duct joints or wherever required complete in all respects as per specification and direction of Engineer in-Charge.	Silicon	NMT	900.000	103.50	93,150.00

For: GAURSONS PROMOTERS PVT. LTD. Prepared By: _____ Checked By: _____ Authorised Signatory: _____	Accepted By: _____ RADIANT PROJECTS & SERVICES (AXIPK4135H)
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Supply & Installation of GI Sheet on Duct Cutting & Dead ends		GI Sheet	NOS	10.000	1,350.00	13,500.00
Supply & Installation of 22 Gauge GI Sheet on Duct Cutting & Dead ends with all accessories, labour, tools & plants etc. complete in all respects as per specification & the direction of engineer in-charge (Minimum area of 0.20 Sqmt for each end)						
BASIC						397,500.00
CGST						35,775.00
SGST						35,775.00
Gross						469,050.00
TDS						3,975.00
Retention						13,875.00
Net						445,200.00

Amount in Words: RUPEES Four Lac Forty Five Thousand Two Hundred Only

Scope of Work :-
 1.) Payment Condition :- 20% advance against pro-forma invoice of work order basic value and UDC of the same amount. - 50% after complete installation of material at site against invoice value 80%. - 20% After Handover against Invoice. 2.) Work Period :- 30.09.2023 to 30.12.2023 3.) Defect Liability Period :- 12 months from the date of Handover. 4.) Penalty Clause :- a) If there is report from site in Charge report from site in charge / Engineer in-charge. b) In Case contractor fails to complete the work within stipulated Period, the Contractor shall be liable to pay to the company For every Week of delay penalty amounting 5% of the total value of the contract subject to maximum of 10% of contract value of overall delay. Any fractional part of a week is to be considered a full week. 5.) Scaffolding wherever required to be provided by company. 6.) Work will be completed within a week after installation of scaffolding.

GAURSONS PROMOTERS PVT. LTD.
 Gaur Bz Park
 Indrapuram
 GHAZIABAD UTTAR PRADESH, INDIA

Run Date: 28/10/2023
 Time: 14:13:7
 Page: 1 of 1

Subsidiary Ledger
 From: 01/04/2022 To: 31/03/2024

Date	Particulars	Doc Type	Business Unit	Debit	Credit	Balance
SUNDRY CREDITORS - CONTRACTORS - (AXIPK4135H)						
RADIANT PROJECTS & SERVICES (AXIPK4135H)						
17-10-2023	To ICICI BANK A/C-033005005882	Receipt / Payment	14TH AVENUE	79,500.00		79,500.00
Narr -> being amount paid in advance against of WO114AV/00062/23-24 [29RP/01112/24]						
				Periodic Ledger Total:	79,500.00	
				Closing Balance:	79,500.00	
				Periodic Total:	79,500.00	
				Closing Balance:	79,500.00	
				Periodic Grand Total:	79,500.00	
				Closing Balance:	79,500.00	

Annexure 13 - Log Book of Anti Odor chemical and bleaching power of September & October 2023

Date		Tested	Qty	Signature
11/9/23		Bleaching powder	05	[Signature]
01/9/23		Gramkseen Powder	05	[Signature]
02/9/23		Black phynite	05	[Signature]
8/9/23		Bleaching powder	05	[Signature]
8/9/23		Gramkseen powder	05	[Signature]
8/9/23		Black phynite	05	[Signature]
15/9/23		Bleaching powder	05	[Signature]
15/9/23		Gramkseen powder	05	[Signature]
15/9/23		Black phynite	05	[Signature]
23/9/23		Bleaching powder	05	[Signature]
27/9/23		Gramkseen powder	05	[Signature]
27/9/23		Black phynite	05	[Signature]
30/09/23		Bleaching powder	05	[Signature]
30/09/23		Gramkseen powder	05	[Signature]
30/09/23		Black phynite	05	[Signature]
October 2023			2023	[Signature]
01/10/2023		Bleaching powder	05	[Signature]
01/10/2023		Gramkseen powder	05	[Signature]
1/10/2023		Black phynite	05	[Signature]

Date	Item	Qty	Unit	Signature
07/10/23	Bleaching powder	05		[Signature]
07/10/23	Gramsden powder	05		
07/10/23	Black phynite	05		
15/10/23	Bleaching powder	05		[Signature]
15/10/23	Gramsden powder	05		
15/10/23	Black phynite	05		
22/10/23	Bleaching powder	05		[Signature]
22/10/23	Gramsden powder	05		
22/10/23	Black phynite	05		
29/10/23	Bleaching powder	05		[Signature]
29/10/23	Gramsden powder	05		
29/10/23	Black phynite	05		

Photographs taken during joint committee inspection are as given below:-



Joint Committee visit on top floor of project



Exhaust fan installed at top floor of project



Gap observed between ducting joints of exhaust system



MSW processing facility in basement-1 of project



MSW segregation at basement-1



Organic waste composting machine in basement -1